केन्द्रीय सूचना आयोग Central Information Commission बाबागंगनाथमार्ग / Baba Gangnath Marg मुनिरका / Munirka, नईदिल्ली-110067/ New Delhi – 110067

Dated: 31.07.2024

## CIRCULAR

Attention is invited to CIC's OM of even number dated 25.08.2023 whereby it was informed that e-HRMS 2.0 Portal has been implemented in the Central Information Commission and all the regular employees were requested to apply leaves through e-HRMS 2.0.

- 2. It has been observed that the instructions contained in the O.M. are not being followed as the regular employees are not applying leaves through e-HRMS 2.0.
- 3. In view of above, it is once again requested that all the regular employees should apply leaves on e-HRMS 2.0. The regular employees who are working under Consultants should send the leave application duly approved by their reporting officer to the Administration and simultaneously upload the same on e-HRMS 2.0, so that their leave may be approved in e-HRMS 2.0.
- 4. It has been desired by the higher authorities that the above instructions as well as the timelines as prescribed vide DoPT's OM No. 3/1/2024-eHRMSv2.0 dated 26<sup>th</sup> February, 2024 conveyed vide CIC's Office Order of even number dated 02.04.2024 should be strictly adhered to by all concerned.
- This issues with the approval of Competent Authority.

Signed by Sonia Maheshwari Date: 31-07-2024 16:22:43

(Sonia Maheshwari) Deputy Secretary (Admn)

## Copy to:-

- 1. Sr. PPS to CIC
- 2. PPS to ICs
- 3. PPS to Secretary, CIC
- 4. PS to Additional Secretary
- 5. PPS to JS(Admn & Law)/PS to JS(P&B & MR)/Consultant(Registrar)
- 6. PS to Director (GA)
- 7. All Deputy Secretaries/Consultant(DRs)/Designated Officers
- 8. Admn Section/ GA Section/ M&R Section/ Legal Cell
- 9. DDO, Cash Section/ RTI Cell/ Dak Section/ Library/ CR Section/ Dak Section//Record Room.
- 10. MR Section- for uploading on CIC's website
- 11. Guard File/Concerned dealing hand

